NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 129/17, IA 159/17 & IA 164/17 in CP(IB) No.66/ BB/ 2017	-	For hearing	Rule-4 of IB	Axis Bank Ltd Vs Lotus Shopping Centres Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ſ	SHARAN. A. KUKREJA ANIMESH . BUHT	APPLICANT	A Tubis
	70220 20508. FOR CYRIL ANUALCHAND		

& B.C. THIRUVENGADAM

MANGALDAS .

ADVOCATE RESPONDENT G

MANIK B.T MUDIT, MONDRUR.

GALRAN SINGH GLALIR

3. P.P. HEGIDE

Impleading ORAPPHICOUTS

Gawar.

Counsel for Petitioner is present. Counsel for Respondent is also present. Heard the Counsel for Respondent in part. I.A 188/17 is also listed today. Other side reported that, copy of the Application in I.A 188/17 is received. I.A 188/17 is also taken up today. Counsel for Axis Bank filed objections in I.A 159/17. For filing objections in I.A 188/17, list this Application along with main I.A on

12/01/2018.

Member (T)

Member (J)